

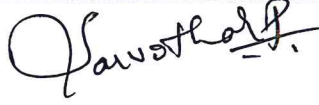
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	For hearing	397/ 398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Processing Pvt. Ltd. & 8 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SARVOTHAM.P PCS 9916710757	petitioners	

**ORDER**

PCS for Petitioner is present. Counsel for Respondent is also present. He has filed an affidavit along with a copy of account statement. Main matter is therefore listed for final hearing on 22.02.2018. No adjournment will be given.

  
Member (T)

  
Member (J)